

POST OFFER ADVERTISEMENT
SANJAY LEASING LIMITED
(NOW KNOWN AS FINKURVE FINANCIAL SERVICES LIMITED)
("SLL" or "Target Company")

**Registered Office at 114, 11th Floor, Mittal Chambers, Opp. Inox Cinema, Nariman Point,
Mumbai -400021. Contact Details: 022 - 43470278, Fax: 022 - 43470278**

This Post Offer Advertisement is being issued by **Aryaman Financial Services Limited**, on behalf of **Mr. Ketan B. Kothari, Mrs. Mohinidevi B. Kothari & Mrs. Kalawati P. Kothari ("Acquirers")** pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on February 28, 2012 in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions) and Mumbai Lakshadweep (Marathi Daily) (Mumbai Edition).

1. Name of the Target Company: Sanjay Leasing Limited (*Now Known as Finkurve Financial Services Limited*)
2. Name of the Acquirers: Mr. Ketan B. Kothari, Mrs. Mohinidevi B. Kothari & Mrs. Kalawati P. Kothari
3. Name of the Manager to the Offer: Aryaman Financial Services Limited
4. Name of the Registrar to the Offer: Sharex Dynamic (I) Pvt. Ltd.
5. Offer Details:
 - a. Date of Opening of the Offer: May 21, 2012
 - b. Date of Closure of the Offer: June 01, 2012
6. Last Date of Payment of Consideration: June 15, 2012
7. Details of Acquisition

S. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	Rs. 110.25/- per Equity Share		Rs. 110.25/- per Equity Share	
7.2	Aggregate number of shares tendered	3,58,800 Equity Shares		Nil	
7.3	Aggregate number of shares accepted	3,58,800 Equity Shares		Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 3,95,57,700/-		Nil	
7.5	Shareholding of the Acquirers before Agreements/Public Announcement (No. & %)	90,849 Equity Shares (18.93%)*		90,849 Equity Shares (18.93%)*	
7.6	Shares Acquired by way of Agreements - Number & % of Fully Diluted Equity Share Capital	9,00,000 Equity Shares by way of Preferential Allotment (65.22%)		9,00,000 Equity Shares way of Preferential Allotment (65.22%)	
7.7	Shares Acquired by way of Open Offer - Number & % of Fully Diluted Equity Share Capital	3,58,800 Equity Shares (26.00%)		Nil	
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired, - Price of the shares acquired, - % of the shares acquired	Nil		Nil	
7.9	Post offer share holding of Acquirers Number & % of Fully Diluted Equity Share Capital	13,49,649 Equity Shares (97.80%)		9,90,849 Equity Shares (71.80%)	
7.10	Post offer share holding of Promoter & Promoter Group	13,67,810 Equity Shares (99.12%)		10,09,010 Equity Shares (73.12 %)	
7.11	Pre & Post offer shareholding of the Public - Number & % of Fully Diluted Equity Share Capital	Pre Offer	Post Offer	Pre Offer	Post Offer
		3,70,990 26.88%	12,190 0.88%	3,70,990 26.88%	3,70,990 26.88%

* (% is calculated on the basis of Pre- Preferential Capital of the Target Company.

8. The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and Managers to the offer and at the registered office of the Target Company.

Issued by Manager to the Offer



ARYAMAN FINANCIAL SERVICES LIMITED

60, Khatau Building, Ground Floor, Alkesh Dinesh Modi Marg, Fort, Mumbai - 400 001.

Tel No.: 022-22618264; Fax No.: 022-22630434. Web: www.afsl.co.in; Email: info@afsl.co.in

Contact Person: Gaurav Khandelwal SEBI Registration No. INM000011344

For and on behalf of Mr. Ketan B. Kothari, Mrs. Mohinidevi B. Kothari & Mrs. Kalawati P. Kothari ("Acquirers")

Place: Mumbai Date: June 7, 2012